GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 2327

TO BE ANSWERED ON THE 09TH MARCH, 2021/ PHALGUNA 18, 1942 (SAKA)

PROTECTEES UNDER Z+ SECURITY

2327. SHRI A. GANESHAMURTHI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has received any request from any individual to provide Z+ security;
- (b) if so, the details thereof and the action taken by the Government on these requests;
- (c) the criteria and procedure be followed by the Government to extend Z+ security to an/any individual; and
- (d) the total number of individuals provided Z+ security by the Government during the last two years along with the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

(a) to (d) Yes Sir. 'Z+' security is provided by the Government on the basis of threat assessment by Central Security Agency and is subject to periodic review. Based on such review, the security cover is continued, withdrawn or modified. The details of requests received for 'Z+' security cannot be disclosed due to security reasons. However, presently there are around 40 'Z+' protectees in the Central List.
